

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14074/2014

(Arising out of impugned final judgment and order dated 05/09/2013 in WP No. 5100/2013 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

BACHAN SINGH & ANR

Petitioner(s)

VERSUS

GRAM SABHA & ORS

Respondent(s)

(with interim relief and office report)

Date : 18/09/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Anirudh Joshi,Adv.
Mr. Vivek Gupta,Adv.

For Respondent(s) Mr. Aarohi Bhalla,Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.
Mr. Surya Narayan Singh,Adv.

Mr. Zaryab I. Rizvi,Adv.
Mr. Ashutosh Dhandiya,Adv.
Ms. Sakshi Vaid,Adv.
Mr. Sunny Choudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks. Rejoinder affidavit may be filed by learned counsel for the petitioner, in the meanwhile.

[O.P. SHARMA]
COURT MASTER

[INDU BALA KAPUR]
COURT MASTER